

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:2141  
ANSWERED ON:20.07.2009  
COMMITTEE ON SPECTRUM  
Ray Shri Rudramadhab

**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) whether Committee on Spectrum has submitted its report to the Union Government;
- (b) if so, the details of the recommendations thereof;
- (c) whether the recommendations of the committee have been accepted by the Government;
- (d) if not, the reasons therefor; and
- (e) the details of the main recommendations not accepted by the Government?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT)

(a) to (e) The Committee for "Allocation of Access (Global Systems for Mobile Communication (GSM)/ Code Division Multiple Access (CDMA) Spectrum and Pricing" has submitted its Report on 13th May, 2009. The recommendations of the Committee have wider implications on Telecom Sector and to public at large. The issues on which the Committee has given its recommendations were deliberated in detail by Telecom Regulatory Authority of India (TRAI) also while giving its recommendations on "Review of licence terms & conditions and capping of number of access providers" on 28th August, 2007. Therefore, on 7th July, 2009, the Government has sought recommendations of TRAI on the recommendations/ comments of the Report.